

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 1003/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Harmony Landmarks & Real Estate Pvt. Ltd.

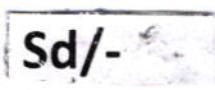
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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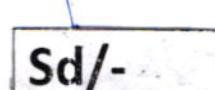
ORDER

CSP No. 998/230-232/NCLT/MB/MAH/2017
CSP No. 999/230-232/NCLT/MB/MAH/2017
CSP No. 1000/230-232/NCLT/MB/MAH/2017
CSP No. 1001/230-232/NCLT/MB/MAH/2017
CSP No. 1002/230-232/NCLT/MB/MAH/2017
CSP No. 1003/230-232/NCLT/MB/MAH/2017
CSP No. 1005/230-232/NCLT/MB/MAH/2017
CSP No. 1006/230-232/NCLT/MB/MAH/2017
CSP No. 1007/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, returnable date is extended to
21.12.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)